

**DIVISION BENCH**

**ITEM NO.192**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.44/2022, IA No.10/2023, IA No.44/2023, IA No.45/2023 &  
IA No.84/2023 IN CP No.55/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 25<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>KIRAN SHARMA V/S ATUL KUMAR SHARMA &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 19<sup>th</sup> September, 2024.

**-Sd-**

**(Court Officer)**

**25<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*